

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:4452

ANSWERED ON:22.12.2005

FUNDS FOR EMPOWERMENT OF PANCHAYATS

Khanna Shri Avinash Rai;Maheshwari Smt. Kiran;Pathak Shri Brajesh

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the funds provided to Panchayats for the development of villages during each of the last three years and current year, State/UT-wise;
- (b) whether the Union Government proposes to set up a fund of Rs.500 crore for the empowerment of Panchayats;
- (c) if so, the details thereof; and
- (d) the progress achieved in this regard so far?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a): Funds are allocated to Panchayati Raj Institutions under the Sampoorna Grameen Rozgar Yojana (SGRY) and Central Finance Commission Grants. SGRY is implemented by the Ministry of Rural Development. The main objective of the Scheme is to provide additional wage employment in the rural areas as also food security, along with the creation of durable community, social and economic infrastructure in the rural areas. SGRY is implemented through Panchayati Raj Institutions (PRIs) at District, Block and Village levels, in the ratio of 20:30:50. A statement showing the mandays generated and works completed under SGRY from 2002-03 till September, 2005 is at Annex - I.

The Central Finance Commission is required to make recommendations on the measures needed to augment the Consolidated Fund of the States to supplement the resources of the Panchayats on the basis of the recommendations of the State Finance Commissions. The Eleventh Finance Commission recommended grants of Rs. 8000 crore for Panchayati Raj Institutions for the period 2000-2005. A statement showing State-wise release of grants as per XI Finance Commission recommendations and its utilization by Panchayati Raj Institutions (PRI) is enclosed as Annexe-II.

The 12th Finance Commission recommended a grant of Rs, 20,000 crore for the Panchayats for the period 2005-10. Details of the release of the first instalment for 2005- 06 are given in Annex-III. The share of States in allocation is given at Annexe-IV.

(b) to (d): A proposal for the creation of an incentive scheme for the empowerment of Panchayats is under the consideration of the Ministry of Panchayati Raj.

Annexe - III

Details of XII Finance Commission Grants released to States so far:

(Rs. Crore)

STATE Panchayats Municipalities

Grants released Grants released

Andhra Pradesh	0.00	0.00
Arunachal Pradesh	0.00	0.00
Assam	0.00	0.00
Bihar	162.40	14.20
Chhattisgarh	61.50	7.45
Goa	0.00	0.00
Gujarat	0.00	0.00
Haryana	38.80	9.10
Himachal Pradesh	0.00	0.00
Jammu & Kashmir	0.00	0.00
Karnataka	0.00	0.00
Kerala	98.50	14.90
Madhya Pradesh	166.30	36.10
Maharashtra	198.30	0.00

Manipur	0.00	0.00
Meghalaya	0.00	0.00
Mizoram	0.00	0.00
Nagaland	0.00	0.00
Orissa	0.00	0.00
Punjab	32.40	0.00
Rajasthan	123.00	0.00
Sikkim	0.00	0.00
Tamil Nadu	0.00	0.00
Tripura	0.00	0.00
Uttar Pradesh	0.00	0.00
Uttaranchal	0.00	0.00
West Bengal	127.10	39.30
Total	1008.3	121.05

Annex - IV

Shares of States in Allocation (2005-10)

Sl.No.	STATE	Panchayats	Municipalities	Per cent (Rs. Crore)	Per cent (Rs. Crore)
1.	Andhra Pradesh	7.935	1587.00	7.480	374.00
2.	Arunachal Pradesh	0.340	68.00	0.060	3.00
3.	Assam	2.630	526.00	1.100	55.00
4.	Bihar	8.120	1624.00	2.840	142.00
5.	Chhattisgarh	3.075	615.00	1.760	88.00
6.	Goa	0.090	18.00	0.240	12.00
7.	Gujarat	4.655	931.00	8.280	414.00
8.	Haryana	1.940	388.00	1.820	91.00
9.	Himachal Pradesh	0.735	147.00	0.160	8.00
10.	Jammu & Kashmir	1.405	281.00	0.760	38.00
11.	Jharkhand	2.410	482.00	1.960	98.00
12.	Karnataka	4.440	888.00	6.460	323.00
13.	Kerala	4.925	985.00	2.980	149.00
14.	Madhya Pradesh	8.315	1663.00	7.220	361.00
15.	Maharashtra	9.915	1983.00	15.820	791.00
16.	Manipur	0.230	46.00	0.180	9.00
17.	Meghalaya	0.250	50.00	0.160	8.00
18.	Mizoram	0.100	20.00	0.200	10.00
19.	Nagaland	0.200	40.00	0.120	6.00
20.	Orissa	4.015	803.00	2.080	104.00
21.	Punjab	1.620	324.00	3.420	171.00
22.	Rajasthan	6.150	1230.00	4.400	220.00
23.	Sikkim	0.065	13.00	0.020	1.00
24.	Tamil Nadu	4.350	870.00	11.440	572.00
25.	Tripura	0.285	57.00	0.160	8.00
26.	Uttar Pradesh	14.640	2928.00	10.340	517.00
27.	Uttaranchal	0.810	162.00	0.680	34.00
28.	West Bengal	6.355	1271.00	7.860	393.00
	Total	100.000	20000.00	100.000	5000.00